

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 433/2015

INDIAN COFFEE WORKERS CORP. SOCIETY LTD. THRO. ITS SECRETARY
Appellant(s)

VERSUS

COMMISSION OF SERVICE TAX, DELHI Respondent(s)
(with appln. (s) for condonation of delay in filing appeal. and
stay)

Date : 21/04/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajinder Mathur,Adv.

For Respondent(s)

Mr. B. Krishna Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
sole respondent for filing counter affidavit.

List again on 2.8.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.04.21
17:43:08 IST
Reason: